



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.05.2024

NOTICE

Please take notice that the following matters listed in the Court - II on 22.05.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 120 of 2023 & I.A. No. 1650 of 2024 (PH)	Indiabulls Real Estate Ltd. & Ors. Vs. Department of Income Tax With	Vaibhav Sharma	Shivendra Singh Puneet Singhal
2.	Comp. App. (AT) No. 215 & 216 of 2023 & I.A. No. 5263 of 2023, 1629, 1649, 1628 of 2024 (With Defects) (PH)	Tejo Ratna Kongra Vs. Indiabulls Real Estate Ltd. & Ors.	K.V. Girish	Vaibhav Sharma-R1 to R3

By order of Hon'ble Chairperson
-Sd/-
Registrar